

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1247  
ANSWERED ON:05.03.2013  
PRIVATE SECTOR IN YOUTH WELFARE  
Tandon Annu

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the steps taken by the Government to involve the private sector in setting up of skill development workshops, coaching classes and training seminars for the youth of weaker sections of society especially from rural areas;
- (b) whether the Government is also considering special scholarships with private companies for youth of the weaker sections of the society; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) to (c) A High Level Coordination Committee had been constituted in October, 2006 to carry forward the dialogue with Industry on Affirmative Action in the Private Sector. It has been holding meetings with apex Chambers from time to time. Federation of Indian Chambers of Commerce and Industry (FICCI), Associated Chambers of Commerce and Industry of India (ASSOCHAM), Confederation of Indian Industry (CII) and PHD Chambers of Commerce and Industry (PHDCCI) have developed their respective Codes of Conduct on affirmative action for adoption by their members. These Codes of Conduct provide, inter-alia, for inclusive policies and non-discrimination.